

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 308
139/252(ND)/2023

IN THE MATTER OF:

M/s. Vaishno Buildtech Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

ROC Delhi & Haryana & Anr.

.....RESPONDENT

SECTION

U/s 252

Order delivered on 15.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Tanmay Yadav, Adv. Manav Goyal.

For the Respondent

: Ms. Naincy Jain [Jr Standing Counsel]

for Mr. Aseem Chawla [Sr Standing Counsel]

HYBRID HEARING (PHYSICAL & VC)

ORDER

One week time granted to enable the Appellant to comply with the order dated
27.05.2024.

List the matter on **30.09.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)